

**Government of Jammu and Kashmir**  
**Planning, Development & Monitoring Department**  
**Civil Secretariat, J&K**

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**Notification,**  
**Jammu, the 28<sup>th</sup> March, 2022.**

**S.O. 128** . -- In exercise of powers conferred by Clause (IV) of rule 8 of the Census Rules, 1990 and in supersession of earlier Notification issued in this behalf, the Government hereby freezes the boundaries of Districts/Tehsils, municipalities, towns, revenue villages and other administrative Units on the whole Union Territory of Jammu and Kashmir w.e.f. 30<sup>th</sup> of June, 2022 till the completion of Census 2021.

By order of the Lieutenant Governor.

  
Secretary to Government

Planning Development & Monitoring Department

No: PDMD/PFD/21/2021-02-PDMD-Part (I)

Dated: 28-03-2022

Copy for information to the:

1. Registrar General and Census Commissioner, India, NDCC Building-II, A-Wing, 1<sup>st</sup> Floor, Jai Singh Road, New Delhi.
2. All Financial Commissioners.
3. Director General Police, J&K.
4. All Administrative Secretaries to the Government.
5. Chief Electoral Officer, J&K.
6. Divisional Commissioner Jammu/Kashmir.
7. All Heads of Departments.
8. Director Information, J&K.
9. All Deputy Commissioners.
10. Director Census Operations, J&K, 64-P, Sector-7, Trikuta Nagar, Jammu.
11. Private Secretary to Hon'ble Lieutenant Governor.
12. Private Secretary to Chief Secretary.
13. Private Secretary to Secretary to Govt., PD&MD.
14. Stock file/Website, PD&MD.